THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANS-PORT (SHRI M. RAJASEKARA MURTHY): (a) and (b) Presumably, the Hon. member wants to know the estimated productivity of Kandla Port and not Kandla Free Trade Zone. The productivity per berth per day and output per gang per shift are given below:

	Producti- vity per berth day (in tonne)	1992-93		1993-94		1994-95	
(1)		Kandla 2904	Vadinar 68500	Kandla 3045	Vadinar 77992	Kandla 3179	Vadina r 85334
(ii)	Output/ gang shift (in tonne)	181		214		228	

(c) Kandla Port is working 24 hours in three shifts everyday except 13 declared holidays for dock and shore labour in a year. During 1992-93, 1993-94 and 1994-95 the Port worked in normal manner and above.

(d) and (e) Improvement in productivity is a continuous process which includes mechanisation, training of manpower, proper monitoring of operations, computerisation, etc.

## Allotment of Telephone Facility to Advocates on Priority Basis

326. SHRI R. MARGABANDU: Will the Minister of COMMUNICATIONS be please to state:

(a) whether there is any scheme or proposal in Telecommunication Department to include the advocate professionals in special category for allotment of telephone facility as they play a vital role in restoring social and moral justice in the society; and

(b) if not, whether the advocates can be included in priority list?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No, Sir.

(b) Does not arise in view of (a) above.

## पाकिस्तानी राष्ट्रिकों का अतिप्रवास

327. **प्रो. विजय कुमार मल्होत्रा** : क्या विदेश मंत्री यह बताने की कृपा करेंगें कि**ः** 

(क) गत पन्द्रह वर्षो के दौरान कितने पाकिस्तानी राष्ट्रिक बीजा लेकर भारत आए;

(ख) उनमें से कितने पाकिस्तानी राष्ट्रिक वीजा की अवधि समाप्त होने के बावजूद स्वदेश वापस नहीं आए गए: और

(ग) ऐसे पाकिस्तानी राष्ट्रिकों को ढूंढने के लिए सरकार द्वारा क्या कदम उठाए जा रहे हैं?

विदेश मंत्रालय में राज्य मंत्री ( श्री आर.एल. भाटिया) : (क) और (ख) सूचना एकत्र की जा रही हैं और सदन की मेज पर रख दी जाएगी।

(ग) सभी राज्य सरकारों/संघ शासित प्रदेश प्रशासनों को इस आशय के स्थायी अनुदेश दिये गये हैं कि वे ऐसे पाकिस्तानी राष्ट्रिकों को खोजने के लिए समन्वित प्रयास करें।

## **Illegal Trade in Flora and Fauna**

328. SHRI	KRISHAN LAL
SHARMA: Will	the. Minister of
ENVIRONMEN'	Γ and FORESTS be
pleased to state:	

(a) whether it is a fact that illegal trade in flora and fauna of the country is continuing as usual;

(b) whether it is a fact that there are